

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCHR.A.316/2001 IN
O.A.1820/1998New Delhi, this day the 24th of September, 2001HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI S.A.T. RIZVI, MEMBER (ADMN)

1. Surender Kumar Sharma,
S/o Shri Ram Phool Sharma,
China Temper Operator,
O/o PWI/Northern Railway,
Delhi Sarai Rohilla, Delhi
2. Dhanna Ram,
S/o Shri Chanda Ram,
China Temper Operator,
O/o PWI/Northern Railway,
Delhi Sarai Rohilla, Delhi
3. Maru Ram @ Madoo Ram,
S/o Sh. Charanji Lal,
China Temper Operator,
O/o PWI/Gurgaon,
Headquarter at Delhi Queens Road,
Delhi (M.G) ... Review Applicants

VERSUS

1. Union of India, through
The General Manager,
Northern Railway,
Baroda House,
New Delhi
2. The Divisional Railway Manager,
Northern Railway,
Bikaner
3. The Divisional Superintending Engineer(C),
Northern Railway, DRM's Office,
Bikaner
4. The Assistant Engineer,
Northern Railway (M.G.),
Hamilton Road, Delhi Review Respondents

O R D E R (By Circulation)

RA No. 316/2001 has been filed by the applicants
for review of the order passed in OA-1820/1998 on
03.8.2001.

2. After going through the RA, we find that the
review applicants have tried to re-argue the case by

(30)

(2)

agitating, by and large, the same issues which they had raised in OA-1820/1998. The points raised by them were considered at sufficient length while passing the aforesaid order.

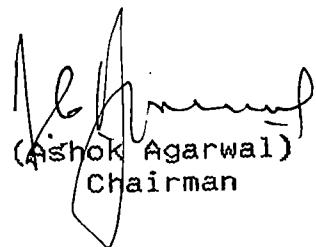
3. After a careful consideration of the matter, we also do not find any error apparent on the face of the record nor do we find any other justification which may require review of our order under Order XLVII Rule 1 of the CPC read with Section 22 (3) (f) of the Administrative Tribunals Act, 1985.

4. In the circumstances, the RA is rejected.



(S.A.T. Rizvi)
Member (A)

/pkr/



(Ashok Agarwal)
Chairman